

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 67/2018 in  
O.A. No. 2494/2017

New Delhi, this the 5<sup>th</sup> day of February, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Dr. Ritika Singhal  
W/o Dr. Anshul Jain  
Dept. Paediatric  
Palika Maternity Hospital,  
Lodhi Colony, New Delhi-3  
R/o 210, Konark Apartments,  
22, I.P. Extension, Delhi-92. .. Petitioner

(By Advocate: Shri Pardeep Gupta with Shri Parinav Gupta)

Versus

1. Shri Naresh Kumar, IAS,  
Chairman,  
New Delhi Municipal Council,  
Palika Kendra, New Delhi.
2. Dr. Ranbir Singh  
Director, Medical Services,  
New Delhi Municipal Council,  
Charak Palika Hospital, Moti Bagh-1,  
New Delhi-110021. .. Respondents

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Shri Pradeep Gupta, the learned counsel for the petitioner, on the record of the CP, seeks to withdraw the CP as the respondents have complied with the orders of this Tribunal. Accordingly, the CP is dismissed as withdrawn.

**(Nita Chowdhury)  
Member (A)**

/Jyoti /

**(V. Ajay Kumar)  
Member (J)**